NATIONAL: COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/11/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TP(HC)/CAA/39 & 40/2017

NAME OF THE TRANSFEROR

: PLINTRON GLOBAL TECHNOLOGY SOLUTIONS

PVT LTD

NAME OF THE TRANSFERRE

: PLINTRON MOBILITY SOLUTIONS PVT LTD

UNDER SECTION

: 230 OF COMPANIES ACT 2016

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. PAWAN JHABAKH

Comsel for the . petitiones

ORDER

Counsel for the Petitioner present and submitted the arguments. Reserved for orders.

MEMBER (TECHNICAL) ghk

MEMBER (JUDICIAL)